

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

166(ND)/2017

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.05.2019.**

**NAME OF THE COMPANY: Ashok Kumar Garg & Ors Vs. Renuka
infratech Pvt ltd & ors**

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present:

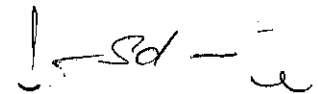
Ms. Nalini, Advocate for the Petitioner.

Mr. Sourabh Gupta, Advocate for the Respondent.

ORDER

Request for adjournment has been made on behalf of both the parties. At request adjourned to 1st August, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**